

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 123 of 2012 &
IA No. 396 of 2012**

Dated: 11th March, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of

Gujarat Urja Vikas Nigam Ltd. ... Appellant(s)

Versus

**Gujarat Electricity Regulatory Commission
& Ors. ...Respondent(s)**

Counsel for the Appellant(s):

Mr. M.G. Ramachandran

Ms. Swapna Seshadri

Mr. Anand K. Ganesan

Counsel for the Respondent(s):

Mr. Ramji Srinivasan, Sr. Adv.

Mr. Varun K. Chopra

Mr. Venkatesh

Mr. Aman for R-2

Mr. Vivek Oriel

Ms. Kavita Dass

ORDER

As agreed by the learned counsel for the parties, post the matter
on **16.04.2013.**

**(V.J. Talwar)
Technical Member
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**(Justice M. Karpaga Vinayagam)
Chairperson**